

**SUPPLEMENTARY REPORT (PART II) OF  
COMPTROLLER AND AUDITOR GENERAL  
FOR 1973-74**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI-  
MATI SUSHILA ROHATGI):** I beg  
to lay on the Table a copy of the  
Supplementary Report (Part II)  
(Hindi and English versions) of the  
Comptroller and Auditor General of  
India, for the year 1973-74, Union  
Government (Civil), under article  
151(1) of the Constitution. [Placed  
in Library. See No. LT-10487/76].

**ORDER DATED 22ND MARCH, 1976 UNDER  
DELHI MUNICIPAL CORPORATION ACT,  
1957**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI F H. MOHSIN):** I beg  
to lay on the Table a copy of the Order  
(Hindi and English versions) dated  
the 22nd March, 1976 published in  
Delhi Gazette dated the 22nd March,  
1976, issued under sub-section (1) of  
section 490 of the Delhi Municipal Cor-  
poration Act, 1957 read with section  
21 of the General Clauses Act, 1897,  
under sub-section (3) of section 490  
of the Delhi Municipal Corporation  
Act, 1957 together with a statement  
of the reasons. [Placed in Library  
See No. LT-10438/76]

**12.1-1/2hrs.**

**ARREST OF MEMBER**

**MR. SPEAKER:** I have to inform  
the House that I have received the  
following teleprinter message dated  
the 20th March, 1976 from the Dis-  
trict Magistrate, Monghyr, Bihar:—

"I have the honour to inform that  
Shri Ramavatar Shastri, Member of  
Lok Sabha, has been arrested today,  
the 20th March, 1976 at Jhajha,  
(Monghyr) while holding unlaw-  
ful meeting in defiance of prohibi-  
tory orders promulgated under  
Rule 69 (1) of Defence of India  
Rules and under Section 144  
Cr. P.C."

**12.02 hrs.**

**RESIGNATION BY MEMBER**

**MR. SPEAKER:** I have to inform  
the House that I have received a let-  
ter from Shri Madhu Ljmaye, an  
elected Member from Banka consti-  
tuency of Bihar, resigning his seat in  
Lok Sabha, I have accepted his resig-  
nation with effect from today, the 22nd  
March, 1976.

**12.0-1/2 hrs.**

**PUBLIC ACCOUNTS COMMITTEE  
HUNDRED AND NINETY EIGHTH REPORT**

**SHRI H. N. MUKERJEE (Calcutta—  
North-East):** I beg to present Hun-  
dred and Ninety-eighth Report of the  
Public Accounts Committee on Action  
Taken by Government on the recom-  
mendations contained in their Hun-  
dred and Thirty-seventh Report or pa-  
ragraph 43 of the Report of the Com-  
ptroller and Auditor General of India  
for the year 1972-73, Union Govern-  
ment (Civil) relating to purchase of  
Blankets—Department of Supply.

**12 01 hrs.**

**COMMITTEE ON PUBLIC UNDER-  
TAKINGS**

**SEVENTY-NINTH REPORT AND MINUTES**

**SHRI VASANT SATHE (Akola):** I  
beg to present the following Report  
and Minutes of the Committee on  
Public Undertakings:

- (i) Seventy-ninth Report of the  
Committee on Public Under-  
takings on Film Finance Cor-  
poration Limited.
- (ii) Minutes of the sittings of  
the Committee relating to the  
above Report.